

F.No.15011/14/2018-Jus.II/4823
Government of India
Ministry of Law & Justice
(Department of Justice)

Jaisalmer House,
26 Mansingh Road,
New Delhi,
Dated: 27 July, 2021

To
The Pr. Secretary (Law, Justice & LA.)
Ministry of Law, Justice and Legislative Affairs,
8th Level, C-Wing, Delhi Secretariat, I.P Estate,
New Delhi.

Sub: Revalidation of Sanction for setting up of Fast Track Special Courts (FTSCs) in Delhi

Sir,

In continuation of Sanction letter of even number dated 3rd December 2019 for Rs.0.9 cr, 16th January 2020 for Rs.0.9 Cr and 26th March 2020 for Rs.1.80 Cr, I am directed to convey the approval of the competent authority for revalidation of the aforesaid sanctions for a total amount of Rs. 3.6 crore (Rupees Three Crore and Sixty Lakh only) for setting up of Fast Track Special Courts in NCT of Delhi for the Financial year 2021-22. Copies of aforesaid sanction orders are enclosed herewith.

2. All other terms & conditions mentioned in aforesaid original sanction orders will remain unchanged.
3. The revalidation order has been entered in the Register of Grants at Serial No. 20, 32 & 48 at page No. 14, 16 & 19 (Against the Original Sanction Orders issued during the FY-2019-20).
4. This issues with the direction of AS&FA (L&J) vide e-file number 4823 note no. 275 dated 08.09.2020.

Encl: As above

Yours faithfully,


(Muralidhar Pandey)
Director (Jus-II)
Phone: 011-23385332

Copy to:

1. Principal Accounts Officer, Ministry of Law & Justice, 3rd Floor, Lok Nayak Bhawan, New Delhi.
2. DDO, Department of Justice, Jaisalmer House, 26, Man Singh Road, New Delhi is requested to release the payment in favour of Secretary, Women & Child Department, NCT Delhi through RTGS as per bank details enclosed, alongwith a copy of approval of AS&FA (L&J) and Secretary (Justice) .
3. The Secretary, Women & Child Department, NCT Delhi with a request to send the detail of the amount spent alongwith the Utilization Certificate as per the requirement of provisions of GFR 2005 by the end of the stipulated period in this regard.
4. The Registrar General, High Court of Delhi.
5. The Pay & Accounts Officer, Ministry of Law & Justice, Department of Legal Affairs, Indian Oil Bhawan, 4th Floor, Janpath, New Delhi.
6. S.O. Budget Section, Ministry of Law & Justice, Legislative Department Shastri Bhawan, New Delhi
7. Deputy Secretary (Fin), Legislative Department, Ministry of Law and Justice, 'A' Wing, Shastri Bhawan, New Delhi.
8. Ministry of Women and Child Development (WCD), Nirbhaya Cell, (Kind attention: Sh. S.P.Chaudhary, Under Secretary) A Wing, Shastri Bhawan, New Delhi
9. Technical Director, NIC for uploading the sanction on the website of DoJ.
10. PPS to Secretary (J), Department of Justice, for kind information.